

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/6521 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Shri Thaneswar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the ¹² 9 December, 2021.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Letter No. DJ.XII-1/2021/4564/E Dated 08.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 10.12.2021, with permission to leave station with the official vehicle, at own cost, from the evening of 09.12.2021 till the morning of 13.12.2021,** has been granted. The Additional District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/6522 /A, dated 9.12.2021

Copy to:

1. The Project Manager, Gauhati High Court.

- Sd -
JT.REGISTRAR (VIGILANCE)